

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CHIDANAND MULTICOMMODITIES LIMITED

1.	Name of Corporate Person	CHIDANAND MULTICOMMODITIES LIMITED
2.	Date of Incorporation of Corporate Person	13/05/2005
3.	Authority under which Corporate Person is Incorporated/registered	Registrar of Companies -Ahmedabad
4.	Corporate Identity Number / Limited Liability Identity Number	U51100GJ2005PLC046079
5.	Address of the Registered Office and Principal Office (if any) of Corporate Person	Opp Laxmi Cinemadabhan Bhagol Station Road, Nadiad, Gujarat, India, 387001
6.	Liquidation Commencement Date of Corporate Person	23rd June, 2025
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	CS & IP Keyur J. Shah 1007, Sun Avenue One, Bhudarpura, Ayojannagar, Manekbaug, Ahmadabad, Gujarat ,380015 Email: cs.keyurshah@gmail.com Phone: 7434852508 Registration No.: IBBI/IPA-002/IP-N00244/2017-18/10729
8.	Last Date for Submission of Claims	23 rd July, 2025

Notice is hereby given that the Chidanand Multicommodities Limited has commenced voluntary liquidation on 23rd June, 2025.

The stakeholders of Chidanand Multicommodities Limited are hereby called upon to submit a proof of their claims, on or before 23rd July, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 25th June, 2025
Place: Ahmedabad



CS & IP Keyur J. Shah
Liquidator

Chidanand Multicommodities Limited
(Company under voluntary liquidation)

IP Reg. No: IBBI/IPA-002/IP-N00244/2017-18/10729

AFA Number: AA2/10729/02/311225/203541

AFA valid upto 31/12/2025